

CHANGE OF NAME

I hitherto known as VIJAYALAXMI C HALAGATTI D/O RANGAPPA RAMAPPA NINGASANI W/O CHANDRASHEKHAR HALAGATTI residing at PLOT NO-45, 4TH CROSS, GANGADHAR NAGAR, SHINDOLLI, TALUKA & DISTRICT: BELAGAVI, KARNATAKA-591124 have changed my name and shall hereafter be known as...

CHANGE OF NAME

I hitherto known as NANDURI SWARUPARANI W/O CHAKRAVARTHULA VIJAYASARATHI residing at NO A08 MOSAIC GOOD EARTH MALAHAR, KENGERI, KUMBALAGOODU, BENGALURU, KARNATAKA-560060 have changed my name and shall hereafter be known as...

CHANGE OF NAME

I, SWAMY S/O GIRIGOWDA residing at RAMJIHALLI, KOPPALU, HASSAN, KARNATAKA-573162 have changed the name of my minor daughter TEJASWINI S aged 13 years and shall hereafter be known as NISCHITHA vide Affidavit dated 30/09/2025 before Notary RAJKUMAR.

CHANGE OF NAME

I hitherto known as BHAGYAVEERANNA D/O YALLAPPA W/O P VEERANNA residing at # NO 29, SHREE ANJANEYA TEMPLE OPPOSITE, UPPARALLI SOUTH, MARALURU EXTENSION, TUMKUR, KARNATAKA-572101 have changed my name and shall hereafter be known as Y BHAGYANIMA vide Affidavit dated 27/09/2025 before Notary RAJKUMAR.

CHANGE OF NAME

I hitherto known as SAPNA S/OJAJAR D/O VEMARADDI RADDY W/O SOMASHEKHAR POOJAR residing at WARD NO-21, KAPPAGAL ROAD, 4TH CROSS LEFT SIDE, M V NAGAR, GANAPITUR, BELLARY GANDEHALLI, BELLARY, KARNATAKA-583103 have changed my name and shall hereafter be known as SAPNADEVI RADDY vide Affidavit dated 27/09/2025 before Notary RAJKUMAR.

CHANGE OF NAME

I hitherto known as HANUWANT ALIAS HANUWANT SINGH AMARAVATHI S/O JAI SINGH residing at FLAT NO.SIV.83, 02D, SNEHA APARTMENTS, GODAVARI BLOCK NGV, KORAMANGALA, VIVEKANAGAR, BENGALURU, KARNATAKA-560047 have changed my name and shall hereafter be known as HANUWANT SINGH AMARAVATHI vide Affidavit dated 29/09/2025 before Notary RAJKUMAR.

CHANGE OF NAME

I hitherto known as SYED HUSSAIN ALIAS SYED HUSSAIN ALIBAKSH SHANKARNALI S/O ALIBAKSH RESIDING AT CHANNAGIRI, SOUTHERN EXTENSION, DAVANGERE, KARNATAKA-577004 have changed my name and shall hereafter be known as SHANKARNALI S.A. I am changing only my name not my religion vide Affidavit dated 30/09/2025 before Notary RAJKUMAR.

CHANGE OF NAME

I hitherto known as LAKSHMI BALAJI D/O SRINIVAS BALAJI BRAHASPATI residing at # NO 16, GROUND FLOOR, 18TH CROSS, 23RD MAIN ROAD, OPPOSITE TO BABJI PERIOD APPARTMENT, 5TH PHASE J P NAGAR, BANGALORE, KARNATAKA-560078 have changed my name and shall hereafter be known as MEENA AMBUJAM BRAHASPATI vide Affidavit dated 27/09/2025 before Notary RAJKUMAR.

CHANGE OF NAME

I, B R PRASAD S/O RANGASWAMIAIAH residing at # NO 788, 4TH CROSS, SRI RANGA NILAYA, GROUND FLOOR, HMT LAYOUT, NAGASANDRA, BANGALORE, KARNATAKA-560073 have changed the name of my minor son VILAS P aged 14 years and shall hereafter be known as VIRAJ P vide Affidavit dated 30/09/2025 before Notary RAJKUMAR.

SOUTH WESTERN RAILWAY

E-Tender Notice 18-CWS-MYSS-2025-26 Dated: 26-09-2025 The undersigned, on behalf of the President of India, invites E-Tenders for the following work:

Table with 2 columns: Description of work, Approx. Value. Includes Stripping, Unloading, Transportation, Loading and Fitting of berths / seats, safety rails in ICF/LHB coaches.

Last date for submission of bids: Upto 11:30 Hrs. on 18-10-2025 For details log on: www.iraps.gov.in Deputy Chief Workshop Manager/Central Workshop Mysuru

PUBLIC NOTICE

Notice is hereby given to the general public that Mr. Nataraj M.N. is in the process of negotiating the purchase of the immovable property described below from the present owner, Smt. Sumithra Ishwar Pujari.

Property Type: Site/Land; Survey Number: 63; Site Number: 5; Area: Approximately 800 Square Feet; Location: Bengaluru - 560073

Contact Details for Objections: Mr. Nataraj M.N. Mobile: 7411001136

IN THE COURT OF THE 36th ADDL. CHIEF JUDICIAL MAGISTRATE AT BANGALORE CITY C.Misc.No. 6891/2025 Petitioner: SHAIK ZAMMER and Others Vs Respondent: The Tahsiladar, Registrar of Births & Deaths, Yelahanka Taluk, Bangalore.

By ORDER OF THE COURT, Sd/- Sherstedar, COURT OF THE 36th A.C.J. BANGALURU CITY SUMA, ADVOCATE

IN THE COURT OF THE HON'BLE CHIEF JUDICIAL MAGISTRATE, BANGALORE RURAL, AT BANGALORE C.M.No. 1202/2025 Between: 1. Sd/- MITHANANDA, H.S. S/o. Sd/- Siddagangappa H.V @ Siddagangappa, Aged about 45 years.

By Order of the Court Sd/- Sherstedar, COURT OF THE 36th A.C.J. BANGALURU CITY SUMA, ADVOCATE

Advocate for Petitioner: Smt. BANGALA ASHOK JAYSHREE KALMAYI, Advocate, Bangalore-560056.

IN THE COURT OF THE ADDL. CIVIL JUDGE & JMFC AT HOBBALKE C.MISC. No. 248 / 2025 BETWEEN: 1. Sd/- VISHWAS RAO S/o Late Venkateshappa Aged about 54 years.

By Order of the Court Sd/- Sherstedar, COURT OF THE 36th A.C.J. BANGALURU CITY SUMA, ADVOCATE

Advocate for Petitioner: H.N. Hanumanthappa Advocate, Bangalore-560048.

IN THE COURT OF THE ADDL. CIVIL JUDGE & JMFC AT HOBBALKE C.MISC. No. 248 / 2025 BETWEEN: 1. Sd/- VISHWAS RAO S/o Late Venkateshappa Aged about 54 years.

By Order of the Court Sd/- Sherstedar, COURT OF THE 36th A.C.J. BANGALURU CITY SUMA, ADVOCATE

Advocate for Petitioner: H.N. Hanumanthappa Advocate, Bangalore-560048.

IN THE COURT OF THE ADDL. CIVIL JUDGE & JMFC AT HOBBALKE C.MISC. No. 248 / 2025 BETWEEN: 1. Sd/- VISHWAS RAO S/o Late Venkateshappa Aged about 54 years.

By Order of the Court Sd/- Sherstedar, COURT OF THE 36th A.C.J. BANGALURU CITY SUMA, ADVOCATE

Advocate for Petitioner: H.N. Hanumanthappa Advocate, Bangalore-560048.

IN THE COURT OF THE ADDL. CHIEF JUDICIAL MAGISTRATE BANGALURU RURAL AT BANGALORE C.Misc. No. 1568/2025 BETWEEN: 1. HANUMAIHAH, S/o Late. Obalappa Aged about 81 years.

By Order of the Court Sd/- Sherstedar, COURT OF THE 36th A.C.J. BANGALURU CITY SUMA, ADVOCATE

Advocate for Petitioner: H.N. Hanumanthappa Advocate, Bangalore-560048.

IN THE COURT OF THE 27 ADDL. CHIEF JUDICIAL MAGISTRATE COURT AT BANGALURU C.MISC. BETWEEN: 1. Mr. KARNER AHMED K. S/o K S Manner Ahmed, Aged about 50 years.

By Order of the Court, Sd/- Sherstedar, COURT OF THE 27 ADDL. CHIEF JUDICIAL MAGISTRATE COURT AT BANGALURU C.MISC. BETWEEN: 1. Mr. KARNER AHMED K. S/o K S Manner Ahmed, Aged about 50 years.

Advocate for Petitioner: Mrs. Syed Farida, Bangalore-560023.

IN THE COURT OF THE 27 ADDL. CHIEF JUDICIAL MAGISTRATE COURT AT BANGALURU C.MISC. BETWEEN: 1. Mr. KARNER AHMED K. S/o K S Manner Ahmed, Aged about 50 years.

Advocate for Petitioner: Mrs. Syed Farida, Bangalore-560023.

IN THE COURT OF THE 27 ADDL. CHIEF JUDICIAL MAGISTRATE COURT AT BANGALURU C.MISC. BETWEEN: 1. Mr. KARNER AHMED K. S/o K S Manner Ahmed, Aged about 50 years.

Advocate for Petitioner: Mrs. Syed Farida, Bangalore-560023.

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Advocate for Petitioner: Mrs. Syed Farida, Bangalore-560023.

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Advocate for Petitioner: Mrs. Syed Farida, Bangalore-560023.

IN THE COURT OF THE 27 ADDL. CHIEF JUDICIAL MAGISTRATE COURT AT BANGALURU C.MISC. BETWEEN: 1. Mr. KARNER AHMED K. S/o K S Manner Ahmed, Aged about 50 years.

BAJAJ HOUSING FINANCE LIMITED Corporate Office: Cerebrum IT Park B2 Building 5th Floor, Kalyani Nagar, Pune, Maharashtra 411014. POSSESSION NOTICE U/s 13(4) of the Securitization and Reconstruction of Financial Assets and Enforcement of Security Interest Act 2002.

CHANGE OF NAME I hitherto known as VINVAS AMIN CHILIMBI ALIAS VINVAS S/O RAJESH residing at #2-10/4-2, CHAMSIANAGAR, NEAR WATER TANK, ADURBHU GUDDA, MANGALORE, ASHOKNAGAR (MR), DAKSHINA KANNADA, KARNATAKA-575006 have changed my name and shall hereafter be known as VINVAS AMIN CHILIMBI vide Affidavit dated 15/09/2025 before Notary RAJKUMAR.

CHANGE OF NAME I hitherto known as PUSHPA SHANKRAVVA RAJAJAR W/O DYAVAPPA RAJER residing at NO 90 RAJAJARJESHWARI NAGAR 1ST CROSS, RANIBRNNUR, HAVERI, KARNATAKA-581115 have changed my name and shall hereafter be known as SHANKRAVVA DYAVAPPA RAJAJAR vide Affidavit dated 30/09/2025 before Notary RAJKUMAR.

CHANGE OF NAME I hitherto known as RAGAVAN BALAJI S/O SRINIVAS BALAJI BRAHASPATI residing at NO 16, GROUND FLOOR, 18TH CROSS, 23RD MAIN ROAD, OPPOSITE BABJI PERIOD APPARTMENT, 5TH PHASE, BANGALORE, KARNATAKA-560078 have changed my name and shall hereafter be known as VIKRAM SUDARSHAN BRAHASPATI vide Affidavit dated 27/09/2025 before Notary RAJKUMAR.

IN THE COURT OF THE PRINCIPAL CIVIL JUDGE AND JMFC AT DEVANAHALLI CRL.MISC. NO.248/2025 BETWEEN: Sd/- Yallappa and Others. Petitioners AND: The Tahsiladar, Chief Registrar of Births and Deaths, Yelahanka Taluk, Yelahanka, Bengaluru Urban District. Respondent

CHANGE OF NAME I hitherto known as YESHAST S/O V M THYAGARAJ residing at NO 192 2ND FLOOR 3RD CROSS, TELECOM LAYOUT, PIPELINE VIJAYANAGAR, MAGADI ROAD, BENGALURU, KARNATAKA-560023 has changed my name and shall hereafter be known as BHARATH SURYA RAJ T vide Affidavit dated 27/09/2025 before Notary RAJKUMAR.

CHANGE OF NAME I hitherto known as MALA W/O SHASHIDHARAMURTHY residing at # NO 140-1 KALANA KOPPALU, ARSIKERE TALUK, NEAR MARULASIDDESHWARA TEMPLE, ARSIKERE, HASSAN, KARNATAKA-573103 have changed my name and shall hereafter be known as VANAMALA vide Affidavit dated 29/09/2025 before Notary RAJKUMAR.

CHANGE OF NAME I hitherto known as MALA W/O SHASHIDHARAMURTHY residing at # NO 140-1 KALANA KOPPALU, ARSIKERE TALUK, NEAR MARULASIDDESHWARA TEMPLE, ARSIKERE, HASSAN, KARNATAKA-573103 have changed my name and shall hereafter be known as VANAMALA vide Affidavit dated 29/09/2025 before Notary RAJKUMAR.

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CHANGE OF NAME I hitherto known as MALA W/O SHASHIDHARAMURTHY residing at # NO 140-1 KALANA KOPPALU, ARSIKERE TALUK, NEAR MARULASIDDESHWARA TEMPLE, ARSIKERE, HASSAN, KARNATAKA-573103 have changed my name and shall hereafter be known as VANAMALA vide Affidavit dated 29/09/2025 before Notary RAJKUMAR.

PUBLIC NOTICE This is to inform the general public that our client M/s Maruthi Ventures, office at # 1125/134, Yallappa S V Building, Sarjapura, Bangalore 562125, by its Partners are intends to avail a credit facility from SMFG India Home Finance Company Limited having its office at NM complex #6 First Floor Service Road, Remco layout, Hampi Nagar, RCP Layout, Attiputte Metro Station Vijayanagar, Bangalore 560040 by creating a charge on the security of deposit of title deeds in respect of the Schedule Property mentioned below.

PUBLIC NOTICE This is to inform the general public that our client M/s Maruthi Ventures, office at # 1125/134, Yallappa S V Building, Sarjapura, Bangalore 562125, by its Partners are intends to avail a credit facility from SMFG India Home Finance Company Limited having its office at NM complex #6 First Floor Service Road, Remco layout, Hampi Nagar, RCP Layout, Attiputte Metro Station Vijayanagar, Bangalore 560040 by creating a charge on the security of deposit of title deeds in respect of the Schedule Property mentioned below.

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In the Court of Sh. Ashutosh Kumar, Ld. District Court Judge (Commercial Court - 01) West District, Delhi, Room No 201, Extension Block (New) Second Floor, Tis Hazari Court, Delhi SUMMON FOR PUBLICATION Proclamation Requiring Attendance Of Defendant (Order 5 Rule 20 of the Code of Civil Procedure) Suit no. CS(COMM) 50/2025 Satbir Punia, Proprietor Luxmi Motors Vs ...Plaintiff M/s Ola Fleet Technologies Pvt Ltd ...Defendant

In the Court of Sh. Ashutosh Kumar, Ld. District Court Judge (Commercial Court - 01) West District, Delhi, Room No 201, Extension Block (New) Second Floor, Tis Hazari Court, Delhi SUMMON FOR PUBLICATION Proclamation Requiring Attendance Of Defendant (Order 5 Rule 20 of the Code of Civil Procedure) Suit no. CS(COMM) 50/2025 Satbir Punia, Proprietor Luxmi Motors Vs ...Plaintiff M/s Ola Fleet Technologies Pvt Ltd ...Defendant

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Whereas you the person named above, could not be served in the above-mentioned civil suit pending in the Court referred by the plaintiff named above, by ordinary modes of services as provided in Order 5 of CPC. Accordingly, by way of the present publication you are hereby informed that the above-mentioned suit is listed in the Court named above on 10.11.2025 at 10:00 AM. You are required to appear in the said suit personally or through a pleader duly authorized. Please note that in case you do not appear in the above-mentioned suit listed on the next date of hearing before the Court, the matter shall be proceeded against you as ex-parte and Court would proceed for final disposal of the case against you.

Whereas you the person named above, could not be served in the above-mentioned civil suit pending in the Court referred by the plaintiff named above, by ordinary modes of services as provided in Order 5 of CPC. Accordingly, by way of the present publication you are hereby informed that the above-mentioned suit is listed in the Court named above on 10.11.2025 at 10:00 AM. You are required to appear in the said suit personally or through a pleader duly authorized. Please note that in case you do not appear in the above-mentioned suit listed on the next date of hearing before the Court, the matter shall be proceeded against you as ex-parte and Court would proceed for final disposal of the case against you.

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Hon. Balasaheb Thackeray Agribusiness and Rural Transformation (SMART) Project (www.smart-mh.org)

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E-TENDER NOTICE NO : 2025 DOAWB 1223683.1 Construction of Warehouse (1995 MT & Machinery Shed (248.16 Sq. M.)) The Government of Maharashtra is implementing the World Bank-funded SMART Project. A.V. 28 Foods Producer Co. Ltd. is one of the beneficiaries under the project and inviting online bids on https://mahatenders.gov.in for above mentioned works. The estimated cost of work is Rs. 247.18 lakhs (Including GST). The last date for submission of online bid is 30/10/2025 up to 04:00 PM. Any updates or notices shall be published on aforementioned websites only.

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TATA CAPITAL HOUSING FINANCE LIMITED Regd. Office : 11th Floor, Tower A, Peninsula Business Park, Ganapathrao Kadam Marg, Lower Parel, Mumbai - 400013. Contact No. (022) 61827414, (022) 61827375. CIN No. U67190MH2008PLC187552

TATA CAPITAL HOUSING FINANCE LIMITED Regd. Office : 11th Floor, Tower A, Peninsula Business Park, Ganapathrao Kadam Marg, Lower Parel, Mumbai - 400013. Contact No. (022) 61827414, (022) 61827375. CIN No. U67190MH2008PLC187552

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POSSESSION NOTICE (FOR IMMOVABLE PROPERTY) (As per Rule 8(1) of the Security Interest Enforcement Rules, 2002) Whereas, the undersigned being the Authorized Officer of the TATA Capital Housing Finance Limited, under the Securitization and Reconstruction of Financial Assets and Enforcement of Security Interest Act, 2002 and in exercise of powers conferred under section 13(12) read with rule 3 of the Security Interest (Enforcement) Rules, 2002, issued a demand notice dated as below calling upon the Borrowers to repay the amount mentioned in the notice within 60 days from the date of the said notice.

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Loan Account No. 10262216 & 10266775 Name of Obligor(s) / Legal Heir(s) / Legal Representative(s) Mr. T BOOPATHIRAJAN S As on 25th July, 2025 Mr. SATYA B (Co-Borrower) Rs. 3027910/- Demand Date of Possession 29th Sept, 2025

Loan Account No. 10262216 & 10266775 Name of Obligor(s) / Legal Heir(s) / Legal Representative(s) Mr. T BOOPATHIRAJAN S As on 25th July, 2025 Mr. SATYA B (Co-Borrower) Rs. 3027910/- Demand Date of Possession 29th Sept, 2025

Loan Account No. 10262216 & 10266775 Name of Obligor(s) / Legal Heir(s) / Legal Representative(s) Mr. T BOOPATHIRAJAN S As on 25th July, 2025 Mr. SATYA B (Co-Borrower) Rs. 3027910/- Demand Date of Possession 29th Sept, 2025

Description of Secured Assets / Immovable Properties :- In Zuzvadi Village of Hosur Taluk, attached to the registration district of Krishnagiri and Sub Registration District of Hosur and also attached to the Village Panchayat Limit of Zuzvadi and Union Council of Hosur. Survey No. 751/13, Wet. Ext. 0.09/0. (Ac. 0.22 Cents), Asst. Rs. 1.51 Ft. Full Extent. Survey No.751/14, Wet. Ext. 0.04/4. (Ac. 0.11 Cents), Asst Rs. 0.75 Full Extent. East : Plot No. 16, West:Plot No. 14 North : Road South : Private Property Within these boundaries Measuring :- East to West on the North Side: 30 Feet, East to West on the South Side: 30 Feet, North to South on the East Side: 40 Feet, North to South on the West Side: 40 Feet, Total 1200 Sq. Feet of land covered under the Deposit of Title deed.

Description of Secured Assets / Immovable Properties :- In Zuzvadi Village of Hosur Taluk, attached to the registration district of Krishnagiri and Sub Registration District of Hosur and also attached to the Village Panchayat Limit of Zuzvadi and Union Council of Hosur. Survey No. 751/13, Wet. Ext. 0.09/0. (Ac. 0.22 Cents), Asst. Rs. 1.51 Ft. Full Extent. Survey No.751/14, Wet. Ext. 0.04/4. (Ac. 0.11 Cents), Asst Rs. 0.75 Full Extent. East : Plot No. 16, West:Plot No. 14 North : Road South : Private Property Within these boundaries Measuring :- East to West on the North Side: 30 Feet, East to West on the South Side: 30 Feet, North to South on the East Side: 40 Feet, North to South on the West Side: 40 Feet, Total 1200 Sq. Feet of land covered under the Deposit of Title deed.

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Date : 29th September 2025 For Tata Capital Housing Finance Limited Place : Hosur Sd/- Authorised Officer

Date : 29th September 2025 For Tata Capital Housing Finance Limited Place : Hosur Sd/- Authorised Officer

Date : 29th September 2025 For Tata Capital Housing Finance Limited Place : Hosur Sd/- Authorised Officer

ESAF GOLD AUCTION NOTICE Notice is hereby given for the information of all concerned that Gold ornaments pledged with ESAF Small Finance Bank and not redeemed by borrowers, despite repeated reminders and notices, of our branches, are listed below. This will be auctioned as per the details given below.

BRANCHES & LOAN ACCOUNT NUMBERS BENGALURU - HRBR LAYOUT: 6325000650165, 660285, DEVANAHALLI: 63250000712029, 719926, HEGGADAVEANKOTE: 63250000650415, 722610, 745496, 751195, 75240002810992, HOSPET: 63250000658740, 703326, HUBLI: 6325000490668, KOLLEGALE: 63250000763982, 75240002816611, MADURU: 63250000745416, MANGALORE KADRI: 63250000693233, 742212, RAMANAGARA: 6325000018398, 728459

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